

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1975  
ANSWERED ON:05.12.2012  
AGE OF RETIREMENT  
Mishra Shri Mahabal

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to increase the age of retirement of Government employees from 60 to 65;
- (b) if so, the details thereof;
- (c) whether various Departments of the Government has fixed different age limits for the purpose of retirement; and
- (d) if so, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): There is no such proposal at present.
- (b): Does not arise.
- (c) & (d): As per Fundamental Rule 56, except as otherwise provided in the Rule, every Government Servant shall retire from service on attaining the age of 60 years.